

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) to (c). Neither Government nor the Reserve Bank of India have any information regarding the extent of arrears of royalty due from Radio Ceylon to Indian Film Producers, since there are no restrictions on inward remittances.

The South Indian Film Chamber of Commerce, Madras, have, however, intimated that a sum of Rs. 1,45,125 is due from the Commercial Service of Radio Ceylon for the period 2.12.66 to 30.6.71. The amount due to the producers from the National Service of Radio Ceylon is not available with them. They have requested the Indian High Commission in Ceylon to use their good offices for the early settlement of the dues.

The Indian Motion Picture Producers' Association, Bombay, have informed Government that royalty for the period September 1969 onwards is still due and that Radio Ceylon have assured them of expeditious payment.

**Script Writers in Farm and Home Units of A.I.R.**

6255. SHRI RAMAVATAR SHASTRI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a number of Senior Grade Script Writers in the Farm and Home Units are working in the various Stations of the All India Radio including the Delhi Station on *ad-hoc* basis for the last several years ;

(b) If so, the number thereof and the length of service in each case ; and

(c) the reasons for not filling up such posts on a regular basis ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) to (c). There are 19 Senior Grade Script Writers in the Farm &

Home Units at AIR Stations, including Delhi. Their period of Service ranges from less than one year to four years as indicated below :

Less than one year	5
Less than two years	9
Less than three years	4
Less than four years	1

All these persons have been appointed after selection on a regular basis. They are, however, being continued on short term contracts since staffing pattern of Farm & Home Units, with particular reference to Script Writers, is under review. A decision is expected to be taken shortly. In case it is decided to retain these posts on a long term basis, the incumbents will be considered for grant of long term contracts as other regular Staff Artists.

**Employment for Local People in Indian Space Research Organisation Thumba (Kerala)**

6256. SHRI VAYALAR RAVI : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether Government are aware of an agitation going on in the Indian Space Research Organisation, Thumba, Kerala by the local people who had been evicted with the specific assurance of job opportunity at the Indian Space Research Organization ; and

(b) if so, the steps proposed to be taken to settle this issue.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) and (b). Yes, Sir. With the assistance of State Government authorities, amicable settlement was reached and the agitation has since been withdrawn. Indian Space Research Organisation (ISRO) has been giving special consideration for employment to those of the evicted persons

having requisite qualification and experience. Since the number of such persons was not large, ISRO has also proposed a training programme for deserving persons among the evicted to assist them to qualify for future employment in the ISRO units.

**Selection of Candidates in Indian Space Research Organisation, Thumba (Kerala)**

6257. SHRI VAYALAR RAVI : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether Government have received any complaint of corruption in the selection of candidates for employment in the Indian Space Research Organization, Thumba, Kerala ; and

(b) if so, the action taken to check such corrupt practices.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING SHRIMATI INDIRA GANDHI : (a) and (b). A few complaints of a general nature have been received and, on investigation, were found to contain no substance, except in one case, where the services of the concerned employee have been terminated.

**Auto Exchange System for Cochin**

6258. SHRI VAYALAR RAVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are considering the necessity of speedy inter-communications of the fast developing industrial city of Cochin ;

(b) whether Government propose to include the City of Alwaye also in the Auto Exchange System at Cochin ; and

(c) if so, the steps taken so far in the matter ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Intercommunication in the entire Cochin area is already prevalent by means of automatic dialling which is considered to be a speedy mode of intercommunication.

(b) No, Sir. Alwaye is about 20 Kms. from Cochin and forms a separate telephone system of its own. It does not form a part of Cochin telephone system.

(c) Does not arise please.

**Recovery of Rifles and Rounds in Jalpaiguri District (West Bengal)**

6259. SHRI MALLIKARJUN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Police have recovered two rifles and 50 rounds of ammunition with Pakistani ordnance factory markings from two areas under the jurisdiction of the Kotwali Police Station in Jalpaiguri District on the 9th July, 1971 ;

(b) whether the firearms were also dug out from a field near a refugee camp at Gopastapara ; and

(c) if so, the number of persons arrested in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). The required information is being collected and will be laid on the table of the House on receipt.

**Arrest of Pak Spies in the Country**

6260. SHRI VIKRAM CHAND MAHAJAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of Pakistani spies arrested during the last four months in various parts of the country ;

(b) the break-up of Pakistani spies arrested, area-wise ;

(c) whether some of the spies have escaped from the judicial custody ;

(d) the circumstances under which they could escape ;

(e) the steps taken to re-arrest them and against the persons responsible for their escape ; and